

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

**Item No. 205
IA No. 107/JPR/2019
CP No. 91(ND)/2012
Under Section 397/398 of
Companies Act, 1956**

In the matter of:

Mr. Kapil Sharma & Anr.

...Petitioners

Versus

M/s Calliper Communication Pvt. Ltd.

...Respondent

Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER

HON'BLE MS. MADHU SINHA, TECHNICAL MEMBER

Present Through Video Conferencing: -

For the Petitioner : Amol Vyas, Adv.

For the Respondent : Gourav Asati, Proxy Counsel

ORDER

Heard Mr. Amol Vyas, Adv. appearing for the Petitioner. Mr. Gourav Asati, Proxy Counsel appearing on behalf of Mr. Samay Maheshwari, Adv. for the Respondent. Pleadings in this matter are complete. List the matter on 12.07.2023 as fixed time at 12.00pm.


Sd~

(Madhu Sinha)
Technical Member


Sd~

(Deep Chandra Joshi)
Judicial Member

May 19, 2023

VG